NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/196/2016

NAME OF THE PETITIONER(S) : B.R. Lokesh

NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 4 others

UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No. Name (in Capital) Represented by **Signature**

2) Cila Vishno T. v.P. Cailile

3) K. Ramadumy
Per K. S. Sebrarattinam 4, S. Aranindas

Course lu

Countel for R6

FAT K. S. Selvara / Fram

Ms P Indhumathy counsel for petitioner present. Shri T V P Sai Vihari, counsel for R2, Shri S Aravindan, counsel for R3 to R5 and Shri K Ramaswamy, counsel for R6 are present. Time extended for final hearing. Put up on 18.11.2016 at 10.30 A.M.

(Ch. Mohd.Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)